

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 129 of 1997
(O.A. 25 of 1996)

Date of order : 9.11.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

TARUN BASU & ORS.

VS.

S. MURUGASEN & ORS. (S. E. RLY.)

For the applicants : Mr. B.C. Sinha, counsel

For the respondents : Mr. S. Chowdhury, counsel

O R D E R

Heard ld. counsels for both sides. Ld. counsel Mr. B.C. Sinha appearing on behalf of the applicants categorically stated before us that the applicants did not receive the letter dated 4.9.97 and the letter dated 17.9.97 marked as Annexure R-I and R-II respectively to the Affidavit of Opposition filed by the ~~xx~~ alleged contemners. But ld. counsel for the alleged contemner, Mr. S. Chowdhury repeatedly argued that these letters were sent to the applicants but he could not show us any document in support of his statement.

2. In view of the above, we direct the alleged contemners ~~to~~ postal in respect of communication to produce the receipt of the aforesaid two letters by the next date alongwith the A.D. cards. Accordingly, the matter is adjourned to 1.2.2001 for orders.